

the standardisation of homoeopathic training institutions. The employment of qualified personnel and the improvement of dispensaries is primarily a matter for the State Governments concerned.

Duty-free cigarettes to army personnel

747. { **Shri A. V. Raghavan:**
Shri Pottekkat:

Will the Minister of Finance be pleased to state:

(a) whether there is any proposal to provide duty-free cigarettes and liquor to the armed services personnel; and

(b) whether it is a fact that at present the above concession is available only to naval personnel on board a man-of-war?

The Minister of Finance (Shri Morarji Desai): (a) No such proposal is under the consideration of this Ministry.

(b) At present under Section 90 of the Custom Act of 1962 all ships of the Indian Navy are entitled to take on board stores, including cigarettes and liquor, without payment of import duty, provided these stores are supplied free by the Government for the use of the crew of such ships in ac-

cordance with their conditions of service.

Bharat Sewak Samaj

748. **Shri Daljit Singh:** Will the Minister of Works, Housing and Rehabilitation be pleased to state the number and the value of contracts that have so far been given to the Bharat Sewak Samaj by the Union Government from 1960 to 1963, year-wise?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): The information is being collected and will be placed on the Table of the House.

P.W.D. Divisions in Manipur

749. **Shri Rishang Keishing:** Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the number of P.W.D. Divisions in Manipur as it stands till the end of January, 1963; and

(b) the amounts of financial provision to and expenditure by each of the Divisions during 1961-62 and 1962-63?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Twelve.

(b) This is as under:—

| Name of Division | 1961-62 | | 1962-63 | | Remarks |
|-----------------------------------|------------------------------|------------------------|---------------------------------|------------------------------------|---------|
| | Provision (final) (in lakhs) | Expenditure (in lakhs) | Provision (Original) (in lakhs) | Anticipated Expenditure (in lakhs) | |
| 1. Imphal Buildings Division | 32.35 | 34.98 | 24.00 | 23.54 | |
| 2. Highways North Division | 43.67 | 43.07 | 44.00 | 45.80 | |
| 3. Construction Division No. III* | Nil | Nil | | | |
| 4. Highways South Division | 14.52 | 11.99 | 22.00 | 21.46 | |